

Station	Beneficiary	Amount Outstanding		
		Energy	DPC	Total
	GEB	6670	1008	7678
KAPS	MPEB	5855	638	6493
	MSEB	1642	288	1930
	Goa	0	0	0
	Daman & Diu	0	0	0
	Dadra & Nagar Haveli	0	0	0
	Sub-total	3242	540	3782
Total		59120	28862	87982

[Translation]

Satellite Survey

386. SHRI N. J. RATHVA : Will the PRIME MINISTER be pleased to state :

(a) whether any satellite survey was conducted in the flood and drought hit areas of the country especially in tribal areas of Gujarat ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) Yes, Sir.

(b) Satellite-data based survey for drought is conducted for 11 States — Tamil Nadu, Andhra Pradesh, Karnataka, Maharashtra, Orissa, Gujarat (including tribal areas), Rajasthan, Haryana, Madhya Pradesh, Uttar Pradesh and Bihar. Monthly reports, which describe identification, relative severity level and persistence of adverse seasonal conditions at district level, are generated for the 11 States and sent to Department of Agriculture and Cooperation, Government of India and State Governments.

Specifically pertaining to the tribal areas of Gujarat, a

survey has been conducted in the drought prone tribal district of Panchmahal, using IPS data to prepare thematic maps such as landuse, hydrogeomorphology on 1:50,000 scale. These thematic maps have been integrated along with the soil and scope information to generate local specific action plans for land and water resources development mainly to mitigate the impact of drought.

Satellite Survey of flood hit areas are taken up during monsoon season, when major floods occur in the country, such as in Ganga and Brahmaputra basin. This is being done operationally using satellite data from 1992 onwards. On the reporting of major flood occurrence, flood inundation maps and damage statistics are generated and sent to concerned State and Central Government agencies.

However, as there are no major flood-prone areas in Gujarat, Satellite Surveys have not been conducted recently.

[English]

Technology for Hauling Capacity

387. SHRI VIJAY NAVAL PATIL : Will the PRIME MINISTER be pleased to state :

(a) the latest move by Railways to acquire technology for hauling capacity of locomotives and rolling stock towards modernisation plan of Railways ;

(b) whether it has become necessary to acquire

technology from overseas ; and

(c) if so, the name of the countries agreed to supply technology together with the term and conditions ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) The Railways are acquiring latest technology for manufacture of (i) 6000 HP

3 Phase AC Electric locomotives (ii) Fuel efficient Modern 4000 HP diesel locomotives (iii) Modern light weight coaches.

(b) Yes, Sir.

(c) The contracts have been signed for transfer of technology to the Indian Railways over a period of 10 years as per details tabulate below :

Item	Collaborator	Price for technology transfer
6000 HP 3 Phase AC Electric Locos	Switzerland	Swiss Francs 9.2 Million +Deutsche Marks 10.2 Million
Fuel Efficient Modern 4000 HP Diesel locos	U.S.A.	Us \$ 17.5 milln.
Modern light weight coaches	Germany	Deutsche Marks 20.8 milln.

Circular Railway

388. SHRI PURNA CHANDRA MALIK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware about the missing link between Princep Ghat and Majerhat of Circular Railway, Calcutta ;

(b) whether Planning Commission has asked to construct elevated track alongwith construction of double line and electrification of the entire route of Circular Railway a long back ;

(c) if so, whether the Railways have conducted the survey about the expenditure ;

(d) if so, the details thereof ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) Yes, Sir.

(b) to (e). Single line, non-electrified Circular Railway from Dum Dum to Princep Ghat has already been commissioned for commuter traffic. As directed by Planning Commission, its extension to Majerhat and also doubling and electrification of the entire length will be considered on finalisation of a fresh Techno-Economic Report and Cost Benefit Analysis Study at present in hand. The detailed cost of the project will be available after the completion of the study.

[Translation]

Illegal Possession of Government Accommodation

389. SHRI LALIT ORAON : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of government accommodations under unauthorised occupation as on November 1, 1995 and the name of persons occupying them and the outstanding rent against them ; and

(b) the details of action taken by the Government to get the quarters vacated from unauthorised occupancy ?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) A list of 391 unauthorised occupants as on 31.5.95, filed before the Supreme Court in response to its order dated 27.4.95 in Writ Petition No. 585/94 is enclosed as *Statement*. This list is being updated as a continuous process. Information with regard to unauthorised occupants as on 1.11.95 and the outstanding rent against them is being compiled and will be laid on the Table of the House.

(b) Action is being taken to evict unauthorised occupants on the basis of orders of the Supreme Court. Efforts have also been intensified for eviction under the Public Premises (Eviction of Unauthorised Occupants) Act. 2033 cases have been filed before the Estate Officer since 1.1.95 and are at various stages of the proceedings. 911 unauthorised occupants have been evicted/houses got vacated since 1.1.95.